

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/4868/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 5th September, 2021.

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJT/5622/2021, dtd. 28th September, 2021.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to to avail the entire **Civil vacation w.e.f. 09.10.2021 to 24.10.2021 along with station leave permission w.e.f. the evening of 08.10.2021 till the evening of 24.10.2021**, as prayed for.

The Addl. District & Sessions Judge, FTC No. 2, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

4870

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/4869-1A, dated 5.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)